

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH at AHMEDABAD  
COURT 1**

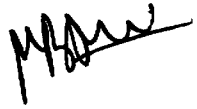
**IA 348 of 2018 in IA 163 of 2018 In TP 60 of 2019 [CP(IB) 32 of 2017]**

**Coram: Hon'ble Ms. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.03.2020**

Name of the Company: Devesh Agrawal  
V/s  
Kuldeep Verma RP of K S Oils Ltd & Anr

Section: IA for Directions

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	MEHTA JANI	Advocate	Applicant	
2.	Nimaleika Sharma	Adv	RP	Nimaleika

**ORDER**

The Parties are represented through their respective Learned Counsels.

On the request of Learned Counsel for the Applicant, the matter is adjourned.

List the matter on 26.03.2020

  
(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

  
(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)

Dated this the 5th day of March, 2020